

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3851  
ANSWERED ON 18<sup>TH</sup> MARCH, 2021**

**VEHICLE SCRAP INDUSTRY**

**3851. SHRI NITESH GANGA DEB:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government proposes to introduce fitness and emission regime by scrapping 15 year old Government vehicles;**
- (b) if so, the details thereof;**
- (c) whether the Government has any plan to set up scrap industry in the country like other developed countries; and**
- (d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) and (b) Ministry of Road Transport & Highways has formulated a draft notification under the Motor Vehicles Act, 1988 in this regard. Certificate of Registration for such vehicles shall not be renewed after lapse of fifteen years.**

**(c) and (d) Ministry of Road Transport & Highways has issued draft guidelines for establishment of Registered Vehicle Scrapping Facility (RVSF).**

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